

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6667
ANSWERED ON:16.05.2012
ESTABLISHMENT OF EDUCATIONAL INSTITUTES IN BACKWARD AREAS
Agarwal Shri Jai Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria adopted by the Government for identifying backward and rural areas in order to establish educational institutes in those areas;
- (b) whether the Government is considering to open certain technical and non-technical educational institutes for poor families in the backward and rural zones of the country; and
- (c) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

(a) to (c): Education is a subject on the Concurrent List of the Constitution. It is the shared responsibility of both the Central and the State Governments for the development of education. Establishment of an educational institution in a State/UT is the primary responsibility of the State/UT Government. The National Policy of Education (NPE), 1986 (as modified in 1992) provides for a National System of Education, which implies that up to a given level, all students, irrespective of caste, creed, location or sex, have access to education of a comparable quality. The Right of Children to Free and Compulsory Education Act, 2009 which provides for free and compulsory education to all children in the age group of six to fourteen years and the Constitution Eighty-sixth Amendment Act has come into force from 1st April, 2010.

A Scheme for establishing a Model Degree College in each of the identified 374 Educationally Backward Districts (EBDs), with Gross Enrolment Ratio (GER) below the national average of 12.4% has been launched in 2010. The EBDs were identified by a UGC Expert Committee under the Chairmanship of Prof. S.P. Thyagarajan. EBDs, Districts which had a Gross Enrolment Ratio less than the national average (12.4%) were identified as EBDs.

The Government has initiated a scheme of Sub-Mission on Polytechnics under coordinated action for Skill Development under which, Government of India provides financial assistance to the State/ UT Governments, limited to Rs.12.30 crores per polytechnic to meet the costs of establishing a Polytechnic in 300 Districts identified as per following criteria in order of preference

- (i) the unserved Districts i.e. Districts which do not have any Government Polytechnic
- (ii) and also in underserved districts i.e. Districts in which the availability of diploma seats per lakh population is less than 10 seats per lakh of population.